

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 260 OF 2019 &
IA NO. 1197 OF 2019**

Dated : 30th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

**Rajasthan Rajya Vidyut Prasaran Nigam Limited ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Tanya Sareen
Ms Poorva Saigal**

Counsel for the Respondent(s) :

ORDER

Admit.

Objections on the stay application as well as main appeal, if any, shall be filed within four weeks' time i.e. on or before 27.08.2019 with advance copy to the other side. Thereafter, rejoinder shall be filed within two weeks' time i.e. on or before 12.09.2019 with advance copy to the other side.

List the matter on **03.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/kt

**(Justice Manjula Chellur)
Chairperson**